

07 512/91

RC

None for applicant.

Respondent's counsel prays for 2 weeks time to file counter affidavit as a last chance. Time till 20.2.92 is granted.

(20.2.92)

25/2  
ent

*dm*  
31.1.92

RC

None for applicant.

Respondent's counsel prays for further time to file counter. As sufficient opportunities have been given for the same, list before the Bench for further directions on 25.3.92.

*dm*  
20.2.92.

25-3-92  
(b)

None for applicant  
Mr TA Rajan

Respondent seek 2 weeks time to file reply. He may do so with a copy to the applicant, who may file rejoinder, if any, within a week.

List before Re for completion of pleadings on 20.4.92

Ref: order dt. 25/3

Since the ~~small~~ connected cases are ordered to be listed for final hearing before the Bench on 20-4-92 (vide order dt. 26/3 in OA 513 & 515 (P)), this case may also be listed before Bench on 20/4 instead of before RC.

*dm*  
6/4/92

*as*  
(AVH)

*dm*  
(PS dm)

25-3-92


- 4 -

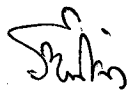
20.4.52  
(16)

Mr. CP Menon  
Mr. MC Cheras

Counter key Res.  
dated on 10/4/52  
2

List on 26.5.52  
along with OA-577/90

  
(AVlt)

  
(SPM)

20.4.52

Rejoinder with  
Argument note  
dated on 20/4/52  
2

Argument note  
dated by Res. on  
30/4/52  
2



26.5.52 Mr. CP Menon  
Mr. MC Cheras

Addl. argument  
note by applicant  
filed on 25/5/52  
2

Heard.

Judgment on 29.6.52

  
(AVlt)

  
(SPM)

26-5-52

29.6.52

Order pronounced  
in the PCP Court

FAV issued  
and file closed.

  
(AVlt)

  
(SPM)

①  
24/7/52